

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH, ERNAKULAM**

**Original Application No. 602/2013.**

WEDNESDAY this the 27th day of May, 2015.

CORAM :

**HON'BLE MR. U.SARATHCHANDRAN, JUDICIAL MEMBER  
HON'BLE MRS. P.GOPINATH, ADMINISTRATIVE MEMBER**

T.P.Jameela,  
Thaleekepura House  
Kavaratti, Lakshadweep.

.....

Applicant

(By Advocate Mr. M.R.Sarin Panicker)

versus

- 1 The Administrator,  
Administration of Union Territory of Lakshadweep,  
Kavaratti.
- 2 The Director of Education,  
Union Territory of Lakshadweep,  
Kavaratti.
- 3 The Director (Services),  
Administration of Union Territory of  
Lakshadweep(Secretariat)  
Kavaratti, Lakshadweep.

.....

Respondents

(By Advocate Mr. S.Radhakrishnan).

This O.A. having come up for hearing on 27.05.2015, this Tribunal on the same day delivered the following:

**O R D E R**

**HON'BLE MR.U.SARATHCHANDRAN, JUDICIAL MEMBER**

We have noted that after the pleadings of both sides have been completed, the appearance on the side of the applicant has been scarce. On



18.06.14, 31.07.14, 23.08.14, 24.10.14, 26.11.14, 27.11.14, 26.2.15 and on 09.04.15 none had appeared for the applicant. Only on a very few days like 16.12.14, 28.01.15 the appearance on the applicant's side has been made. It appears that the applicant is not serious in prosecuting the matter.

2. In the circumstance, we dismiss the O.A. No order as to costs.

(Dated, the 27<sup>th</sup> day of May, 2015)



( P. GOPINATH )  
ADMINISTRATIVE MEMBER



( U.SARATHCHANDRAN )  
JUDICIAL MEMBER

jm